

**NOTIFICATION No.180/ 2012**

**I**

The Government have issued orders sanctioning the constitution of 10 Mobile Courts in the cadre of Civil Judge, one each at (1) Kancheepuram, (2) Villupuram, (3) Coimbatore, (4) Tiruchirappalli, (5) Madurai, (6) Namakkal, (7) Salem, (8) Erode, (9) Dindigul and (10) Tirunelveli in G.O.(Ms.) No.696, Home (Courts II) Department, dated 04.08.2010.

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below:

<b>S.No (1)</b>	<b>Name and Designation (2) Thiru./Tmt./Selvi</b>	<b>Transferred and posted as (3)</b>
1	P.Srikumar, Judicial Magistrate No.II, Kancheepuram.	Judicial Magistrate, Mobile Court, Kancheepuram in the aforesaid newly sanctioned Court.
2	L.Kalai Vani, Judicial Magistrate No.II, Villupuram.	Judicial Magistrate, Mobile Court, Villupuram in the aforesaid newly sanctioned Court.
3	G.Nagarajan, Judicial Magistrate No.VI, Coimbatore.	Judicial Magistrate, Mobile Court, Coimbatore in the aforesaid newly sanctioned Court.
4	P.Raja Ram, Judicial Magistrate No.IV, Tiruchirappalli.	Judicial Magistrate, Mobile Court, Tiruchirappalli in the aforesaid newly sanctioned Court.
5	A.R.V.Ravi, Judicial Magistrate No.I, Madurai.	Judicial Magistrate, Mobile Court, Madurai in the aforesaid newly sanctioned Court.
6	B.Saravanan, Judicial Magistrate No.II, Namakkal.	Judicial Magistrate, Mobile Court, Namakkal in the aforesaid newly sanctioned Court.
7	C.M.Saravanan, Judicial Magistrate No.V, Salem.	Judicial Magistrate, Mobile Court, Salem in the aforesaid newly sanctioned Court.

<b>S.No (1)</b>	<b>Name and Designation (2) Thiru./Tmt./Selvi</b>	<b>Transferred and posted as (3)</b>
8	A.Karnan, I Additional District Munsif, Erode.	Judicial Magistrate, Mobile Court, Erode in the aforesaid newly sanctioned Court.
9	A.P.Latha, Judicial Magistrate No.II, Dindigul.	Judicial Magistrate, Mobile Court, Dindigul in the aforesaid newly sanctioned Court.
10	J.Venkatesan, Judicial Magistrate No.III, Tirunelveli.	Judicial Magistrate, Mobile Court, Tirunelveli in the aforesaid newly sanctioned Court.

## II

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below:

<b>S.No (1)</b>	<b>Name and Designation (2) Thiru./Tmt./Selvi</b>	<b>Transferred and posted as (3)</b>
1	P.Vidhya, District Munsif, Madurantagam.	Judicial Magistrate, Alandur in the existing vacancy.
2	S.T.Lakshmi Ramesh, Metropolitan Magistrate, Fast Track Court at Magisterial Level-II, Egmore, Chennai.	XII Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
3	S.Muthukumaravel, District Munsif, Madurai Tk., Madurai.	District Munsif, Tirumangalam in the existing vacancy.
4	L.Abraham Lincoln, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruppur.	XIV Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
5	K.Kanya Devi, I Additional District Munsif, Salem.	Principal District Munsif, Salem in the existing vacancy.
6	V.Sree Vidya, II Additional District Munsif, Salem.	I Additional District Munsif, Salem vice Ms.K.Kanya Devi, transferred.
7	T.P.Vadivelu, II Additional District Munsif, Tiruchirappalli.	Principal District Munsif, Tiruchirappalli in the existing vacancy.

<b>S.No (1)</b>	<b>Name and Designation (2) Thiru./Tmt./Selvi</b>	<b>Transferred and posted as (3)</b>
8	M.Sivasakthi, III Additional District Munsif, Tiruchirappalli.	I Additional District Munsif, Tiruchirappalli in the existing vacancy.
9	A.Muralikrishna Anandan, II Additional District Munsif, Erode.	Principal District Munsif, Erode in the existing vacancy.
10	S.Mohanambal, Judicial Magistrate, Fast Track Court at Magisterial Level-II, Erode.	I Additional District Munsif, Erode vice Thiru A.Karnan, transferred.
11	R.Rajkumar, Judicial Magistrate, Ariyalur.	Principal District Munsif, Ariyalur in the existing vacancy.
12	B.Mohan, Judicial Magistrate No.I, Karur.	Principal District Munsif, Karur in the existing vacancy.
13	S.Chandrasekaran, Additional District Munsif, Namakkal	Principal District Munsif, Namakkal in the existing vacancy.

HIGH COURT, MADRAS.  
DATED:29.10.2012.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL.

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Judicial Magistrate, Alandur.
4. The XII / XIV Metropolitan Magistrate, Egmore, Chennai.
5. The District Munsif, Tirumangalam.
6. The Principal District Munsif, Salem / Tiruchirappalli / Erode / Ariyalur / Karur / Namakkal.
7. The I Additional District Munsif, Tiruchirappalli.
8. The Principal District Judges / District Judges, Kancheepuram @ Chengalpattu / Villupuram / Coimbatore / Tiruchirappalli / Madurai / Namakkal / Salem / Erode / Dindigul / Tirunelveli / Tiruppur / Ariyalur / Karur.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. The Chief Judicial Magistrates, Chengalpattu / Villupuram / Coimbatore / Tiruchirappalli / Madurai / Namakkal / Salem / Erode / Dindigul / Tirunelveli / Tiruppur/ Karur.

11. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General(A & E), Chennai-18.
12. The Pay and Accounts Officer, Madras / Madurai.
13. The Treasury Officer, Kancheepuram / Villupuram / Coimbatore / Tiruchirappalli / Namakkal / Salem / Erode / Dindigul / Tirunelveli / Tiruppur / Ariyalur / Karur.

**Copy to:-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

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